

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION No. of

Applicant(s): Respondent(s) :
Advocate for
Applicant(s) : Respondent (s) :

Notes of the registry	Orders of the Tribunal
	<p>O.A. No. 290/00176/15 Date of Order : 19/05/2015</p> <p>Mr Girish Sankhla present for applicant. Mr M.S. Godara present for respondents No. 1 to 3. Mr Vinay Jain, Caveator, present.</p> <p>Counsel for applicant submits that the present OA has rendered infructuous as after the interim directions issued by this Tribunal vide order dated 05.05.2015 the respondents have posted the applicant at Ahmedabad vide order dated 08.05.2015 to which counsel for respondents also agree. Accordingly, OA No. 290/00176/15 is dismissed as having rendered infructuous.</p> <p style="text-align: right;"> [Meenakshi Hooja] Administrative Member</p> <p>ss</p>

PLC
7/5/15

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3/1/15